

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
 (Establishment Section) Civil Secretariat
 Srinagar/Jammu.

Subject:- Transfers and postings.

Order No: **20** -JK(LD) of 2021.
 Dated : 04 - 02 - 2021.

In the interest of administration and in order to cater to the staff requirement of the Advocate General's Office, J&K, sanction is accorded to the following transfers and postings with immediate effect:-

S.No.	Name of the official with designation S/Shri	Present place of posting	New place of posting
1.	Amit Sharma, JA	Public Prosecutor, Jammu	Advocate General's Office, Jammu
2.	Smt. Bimla Pandita, JA	Directorate of Litigation, Jammu	
3.	Sukhvinder Singh, JA	Public Prosecutor, Samba	
4.	Mukhtar Ahmad Rather, JA	Presiding Officer, MACT, Srinagar	Advocate General's Office, Srinagar
5.	Mohammad Ashraf Bakshi, JA	2 nd Additional Public Prosecutor, Srinagar	
6.	Arvind Prashad, JA	Additional Public Prosecutor, Jammu	Directorate of Litigation, Jammu
7.	Depinder Singh, JA	District Litigation Office, Samba	
8.	Mtr. Nahida Dilshad, Orderly	Public Prosecutor, Baramulla	District Litigation Office, Kupwara
9.	Mtr. Huseena Khatoona, Orderly	1 st Additional Public Prosecutor, Baramulla	
10.	Shahnawaz Ahmad Naik, Orderly	Public Prosecutor, Kulgam	District Litigation Office, Kulgam
11.	Smt. Anita Dev, Orderly	2 nd Additional Public Prosecutor, Jammu	Advocate General's Office, Jammu
12.	Smt. Radima Gupta, Orderly	1 st Additional Public Prosecutor, Jammu	
13.	Harvinder Singh, Orderly	Additional Public Prosecutor, Jammu	
14.	Sabeel Ahmad Kapra, Orderly	Directorate of Litigation, Kashmir	Advocate General's Office, Srinagar
15.	Bashir Ahmad Badoo, Orderly	Directorate of Litigation, Kashmir	

The above said officials shall be deemed to have been relieved from the date of issuance of this Order.

By order.

(Ashish Gupta)
 Deputy Legal Remembrancer.

No: - LD (Esst) 2016/28.

Copy to the:-

1. Presiding Officer, MACT, Srinagar.

Dated: 04 - 02 - 2021.

2. Director Finance, Department of Law, Justice and Parliamentary Affairs.
3. Director Litigation, Jammu/Kashmir.
4. Administrative Officer, Advocate General's Office, J&K Jammu.
5. District Litigation Office, Kupwara/Kulgam/Samba.
6. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
7. Public Prosecutor, Jammu/Samba/Baramulla.
8. Additional Public Prosecutor, Jammu.
9. 1st Additional Public Prosecutor, Jammu/Baramulla.
10. 2nd Additional Public Prosecutor, Srinagar/Jammu.
11. Concerned officials for compliance.
12. Order file.
13. File concerned.